साउथ एवेन्यू, नई दिल्ली में सर्वेंट क्वार्टरों का रख-रखाव

32. **श्री निहाल सिंह:** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को जानकारी है कि साउथ एवेन्यू के सर्वेंट क्वार्टरों में पीने के पानी की सप्लाई सवेरे 4 घण्टे यथा 6 बजे से 10 बजे तक और शाम को केवल 4 घण्टे यथा 5 बजे से 9 बजे तक रहती है जिसके परिणामस्वरूप इन क्वाटरों के निवासी अपना घर का काम आदि पूरा नहीं कर पाते हैं; और

(ख) क्या सरकार ने इस सम्बन्ध में कोई जांच की है कि इन क्वार्टरों की खिड़कियों और दरवाजों के फिक्सचर्स और फिटिंग खराब हैं और इनकी काफी दिनों से पालिश नहीं की गई और दीवारों तथा फर्शों की हालत भी खराब है, और जमादार इनकी छतों और सीढ़ियों की सफाई कभी नहीं करता है?

निर्माण और आवास मंत्री (श्री पी. सी. सेठी):

(क) साउथ एवेन्यू के संसद सदस्यों के फ्लैटों तथा उनके सर्वेंट क्वार्टरों में नई दिल्ली नगर पालिका द्वारा पानी की सप्लाई एक ही समय अवधि के लिए दी जाती है, अर्थात् प्रात:काल 5.30 बजे से 10.30 बजे पूर्वाह्न तक और सायंकाल 5.00 बजे से 9.00 बजे रात्रि तक।

(ख) सर्वेंट क्वार्टरों में फिटिंग तथा फिक्स्चरों की हालत समग्र रूप से अच्छी है। इनके बारे में शिकायत मिलने पर तत्काल उसे देखा जाता है। निर्धारित कार्यक्रम के अनुसार दरवाजों तथा खिड़कियों पर 3 वर्ष में एक बार रंग रोगन किया जाता है। छत की सफाई, जब कभी जरूरत पड़ती है, की जाती है और सीढ़ियां प्रतिदिन साफ की जाती हैं।

Non-Government Aided Institutions in Delhi

33. SHRI G. Y. KRISHNAN: Will the Minister of EDUCATION be pleased to state:

(a) the number of non-Government aided, Private institutions running in the capital of India;

(b) who controls these institutions;

(c) what are the rules and regulations regarding their affairs and admissions in these institutions; and

(d) whether Government keep any watch in their affairs or they are wholly independent regarding the books etc. being taught in these institutions?

THE MINISTER OF EDUCATION AND HEALH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (d) The required information is being collected and will be laid on the Table of the Sabha.

Programme for Employment Potential for Scheduled Castes/Tribes

34. SHRI LAKSHMAN MALLICK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether his Ministry has drawn up any programmes with employment potential for the Scheduled Castes, Scheduled Tribes and weaker sections of the community; and

(b) if so, the details in this regard and by when these programmes are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b) The various programmes being implemented by the Ministries of Agriculture and Rural Reconstruction have potential for generating direct, indirct and partial employment for Scheduled Castes, Scheduled Tribes and weaker sections of the community. A statement containing the list of some of the important programmes falling in this category is attached.

Statement

A. **Ministry of Agriculture**

(1) 'Fish Farmers' Development Agencies under the Inland Fisheries Project

Out of 1,33,500 hectares of water area to be covered, about 40,000 hec-

tares of water area has been proposed to be settled in favour of equal number of fishermen families belonging to Scheduled Castes/Scheduled Tribes.

(2) Social Forestry Programme in Arunachal and Mizoram

In 1979-80, an amount of Rs. 19.50 lakhs had been earmarked for Tribal Areas as against the total outlay of Rs. 23.50 lakhs.

(3) Minor Irrigation

(a) Provision of subsidies under Minor Irrigation works to the weaker sections of the community, including Scheduled Castes and Scheduled Tribes, on the following pattern:—

(i) Marginal farmers having holdings less than one hectare—33-1/3 p.c.

(ii) Small farmers having holdings between one to two hectares—25 p.c.

(iii) Medium farmers having holdings between 2 to 4 hectares—20 p.c.

(iv) Scheduled Tribe Farmers—50 p.c.

(v) Community works in respect of small farmers having holdings below 2 hectares—50 p.c.

(vi) Community works for medium farmers having holdings below 2 hectares—40 p.c.

(b) Community wells/tubewells and individual borings operated by commonly hired pumpsets are being encouraged for extending irrigation benefits to small farmers.

(c) Public tubewells are being constructed in areas which have predominance of small farmers.

(d) There is a special sub-plan for extending benefits in the tribal areas in the States having tribal population.

(e) Minor irrigation works like storage tanks, diversion channels etc. provide employment to weaker sections and are being encouraged.

(4) Command Area Development Programme

(5) Crop Production

A special scheme for Maize Demonstrations in Tribal Areas has been exclusively drawn for the benefit of Tribals. The scheme aims at increasing the yield per hectare through propagation of recommended management practices in the Tribal areas.

(6) Dairy Development Programme

The Operation Flood I and Operation Flood II, through which milch cattle owners will be enabled to rear their cattle better and increase their milk production, will benefit those members of the Scheduled Castes/Tribes etc., who are eligible to become members of the Cooperative Societies, in terms of gainful employment.

(7) Animal Husbandry Programme

All State Governments and Union Territories have recently been requested to:

(a) reserve about 20 p.c. of the frozen semen doses for insemination of cattle owned by Scheduled Castes and Scheduled Tribes;

(b) reserve 25 p.c. of cross-bred exotic rams produced in the State farms for distribution amongst Scheduled Castes/Tribes;

(c) allocate 20 p.c. of commercial hybrid chicks produced in State Farms to Scheduled Castes/Tribes (10 p.c. to Scheduled Castes and 10 p.c. to Scheduled Tribes);

(d) earmark 10 p.c. of the total plan allocation for the benefit of Scheduled Castes and 10 p.c. for Scheduled Tribes under the Foot and Mouth Disease Control Programme.

(e) reserve 2,500 demonstrations out of a total of 10,000 demonstrations conducted every year for Scheduled Castes/Tribes under the Minikit Demonstration Programme.

(f) reserve 25 p.c. of the demonstrations carried out by the Regional Stations for Forage Production and Demonstration for the fields belonging to Scheduled Castes and Scheduled Tribes farmers.

B. Ministry of Rural Reconstruction

(i) Integrated Rural Development Programme.

(ii) Drought Prone Areas Programme.

(iii) Small Farmers' Development Agencies.

(iv) Desert Development Programme.

(v) Special Livestock Production Programme.

(vi) Minor Irrigation Programme.

The expenditure incurred during 1979-80 by the Centre under the above programmes was Rs. 134.75 crores. The beneficiaries from Scheduled Castes and Scheduled Tribes under Integrated Rural Development, Small Farmers Development Agencies and Drought Prone Areas Programmes number 7,17,910 out of a total number of beneficiaries of 21,14,331 upto January, 1980.

यमुनापार क्षेत्र, दिल्ली में बस्तियों का नियमित किया जाना

35. **श्री फूल चन्द वर्मा:** क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का विचार यमुनापार क्षेत्र में अनधिकृत बस्तियों को नियमित करने का है ;

(ख) यदि हां, तो उन बस्तियों के नाम क्या हैं जिनके नियमित किये जाने के ले-आउट प्लान प्रकाशित किये जा रहे हैं तथा कब तक;

(ग) क्या इन बस्तियों के निवासियों को मरम्मत कार्यों के लिये सरकार द्वारा स्वीकृत सीमेंट के दो बोरे सीमेंट की कमी के कारण नहीं मिलते ;

(घ) यदि हां, तो इस संबंध में सरकार क्या प्रबन्ध कर रही है; और

(ङ.) संबंधित अधिकारियों के विरूद्ध क्या कार्यवाही की गई है?

निर्माण और आवास मंत्री (श्री पी.सी. सेठी):

(क) जी हां । इस विषय की नीति के अनुसार गैर सरकारी भूमि पर बनी अनधिकृत बस्तियों में 30-6-1977 तक बनी रिहायशी संरचनाओं और 16-2-1977 तक बनी वाणिज्यिक संरचनाओं को नियमित कर दिया जाएगा ।

(ख) दिल्ली विकास प्राधिकरण ने 68 अनधिकृत कालोनियों के नक्शे पहले ही प्रकाशित कर दिए हैं और उन्होंने उनके बारे में लोगों से आपत्तियां/सुझाव प्राप्त हो गये हैं। दिल्ली विकास प्राधिकरण द्वारा जारी किए गए सभा पटल पर रखे सार्वजनिक सूचना के क्रम सं. 7 से 20 तक में दर्शाए गए 14 अंचलों में गैर-सरकारी भूमि पर मौजूद अन्य 197 अनधिकृत बस्तियों के नक्शों को दिल्ली विकास प्राधिकरण द्वारा एक वर्ष में या इसके आस-पास अन्तिम रूप दे दिए जाने की आशा है । (मंत्रालय में रखी गयी । देखिये संख्या एल टी--826--80)

(ग) दिल्ली प्रशासन ने सूचित किया है कि सीमेंट के दो या अधिक बोरों के परमिट मरम्मत के लिए दिए जा रहे हैं लेकिन कम सप्लाई के कारण, सभी आवेदकों की आवश्यकताओं को पूरा करना सम्भव नहीं हो पा रहा है।

(घ) दिल्ली प्रशासन ने बताया है कि उपभोक्ताओं की मांग पूरी करने के लिए सीमेन्ट प्राप्त करने और सप्लाई बढ़ाने के सभी प्रयास किए जा रहे हैं ।

(ङ) प्रश्न ही नहीं उठता ।

Asian Games, 1982

36. SHRI V. KISHORE CHANDRA S. DEO:
SHRI S. R. A. S. APPALA NAIDU:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government are con-